

at the Commonwealth Games Village. Their computation for the cost of construction was to the tune of Rs. 9382/- per sq.ft. to Rs. 9,720/- per sq.ft. This was offered to the Project Developer for purchase of apartments by DDA. The Project Developer however, stated that as per the Central Public Works Department norms the developer's margin of 15% which includes cost of finance, over head etc. has not been added by the Evaluation Committee, This 15% developer's margin was added to the purchase price and worked out to Rs 11,056/- per sq.ft. After negotiation, the Project Developer accepted Rs 11,000/- per sq. ft. as purchase price of the apartments.

(d) to (f) DDA has also informed that the matter is under investigation of Central Bureau of Investigation.

Tackling of sharp rise in urban garbage

300. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what action has been taken by Ministry in coordination with State Government to include scientific and efficient waste management system in local self Governments to tackle sharp rise in urban garbage;

(b) whether Ministry has approached or in process to approach Ministry of Environment and Forests in this regard;

(c) whether Ministry encourages local self Governments to produce energy by use of garbage; and

(d) whether Ministry has approached or in process to approach Ministry of Non-Conventional Energy Resources in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Municipal Solid Waste Management is a State subject and it is responsibility of the State Government/Urban Local Body to plan, design, implement, operate and maintain such systems. However, Govt. of India supplements the efforts of the States through its schemes, *i.e.* Jawaharlal Nehru National Urban Renewal Mission, North Eastern Region Urban Development Programme, 10% Lump Sum Scheme for North East Region including Sikkim and the Scheme for Infrastructure Development of Satellite Towns. In addition, technical support is provided in the form of manuals, guidance notes, etc.

(b) The Ministry of Environment and Forests is the nodal Ministry for the Municipal Solid Waste (Management and Handling) Rules, 2000 which form the basis for sanction of projects by this Ministry.

(c) A chapter On "Energy Recovery from Municipal Solid Waste" has been included in the Manual on Municipal Solid Waste Management Published by the

Ministry and guidelines on waste to energy technologies were also included in the report of Technology Advisory Group Report on Municipal Solid Waste Management set up by the Ministry.

(d) The Ministry of Urban Development is a member of the Programme Advisory committee constituted by the Ministry of New and Renewable Energy for approval of waste to energy projects funded under their programme as well as in other committees for promoting waste to energy initiatives.

DPR of Metro Rail between Ahmedabad and Gandhinagar

301. SHRI NATUJI HALAJI THAKOR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Detailed Project Report (DPR) to introduce Metro Rail between Ahmedabad and Gandhinagar has been completed by Delhi Metro Rail Corporation (DMRC);

(b) whether it is also a fact that company for project implementation has been formed; and

(c) if so, the time limit by when the work on the said project is likely to start and completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. The State Government of Gujarat has forwarded the Detailed Project Report for Metro Rail between Ahmadabad and Gandhinagar prepared by Delhi Metro Rail Corporation Limited (DMRC) for central assistance to the extent of at least 25% of total cost of the project.

(b) A Special Purpose Vehicle (SPV), Metro-link Express for Gandhinagar and Ahmedabad (MEGA) Company limited fully owned by the Government of Gujarat has been incorporated under the companies Act, 1956 with the authorised share capital of Rs. 200 crore.

(c) No such time limit has been fixed for the project.

Migration of people from neighbouring states to Delhi

302. SHRI SHADI LAL BATRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware of large scale migration of people from the neighbouring states to delhi;

(b) if so, the details and reaction of government thereto; and

(c) the details of activities taken by government in reducing the migration rate during each of the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.